

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH

Jaipur, this the 08th day of March, 2010

ORIGINAL APPLICATION NO. 126/2010

CORAM:

HON'BLE MR. B.L. KHATRI, ADMINISTRATIVE MEMBER

1. Chittar son of Shri Ramnath aged about 53 years, presently working on the post of Keyman, Gang No. 4, under PWI North Jaipur. Resident of Railway Gang Quarter No. 15-E, Kanakpura, Jaipur.
2. Chotthu son of Shri Motipuri aged about 53 years, presently working on the post of Keyman, Gang No. 12, under PWI North, Jaipur at present posted at Station Asalpur, Jobner. Resident Railway Gang Quarter Asalpur, Jobner, Jaipur Division.
3. Jeevan Ram son of Shri Jairam aged about 53 years. Presently working on the post of Keyman, Gang No. 14, under PWI North Jaipur at present posted at Station Hirnoda, resident of Railway Gang Quarter, Hirnoda, Jaipur Division.
4. Banna son of Shri Chotthu aged about 54 years, presently working on the post of Keyman, Gang No. 26, under PWI North Jaipur at present posted at Station Dhankiya, resident of Railway Gang Quarter, Block No. 26 Dhankiya Station, Jaipur Division.
5. Shankar son of Shri Naryan aged about 53 years, presently working on the post of Keyman, Gang No. 8, under PWI North Jaipur at present posted at Station Shoyasinghpura, resident of Railway Gang Quarter, Shoyasinghpura Station, Jaipur Division.
6. Mulla son of Shri Rugga, aged about 54 years, presently working on the post of Keyman, Gang No. 2, Under PWI North Jaipur. At present posted at Station Harnoda, resident of Railway Gang Quarter No. 25, Harnoda Station, Jaipur Division.
7. Moti son of Shri Rampal aged about 49 years, presently working on the post of Keyman, Gang No. 2, under PWI North Jaipur at present posted at Station Jaipur, resident of Railway Gang Quarter No. 2, Gate No. 227, Jaipur Division, Jaipur Station.

.....APPLICANTS

(By Advocate: Mr. S.S. Ola)

VERSUS

1. The Chairman Railway Board, Rail Bhawan, New Delhi.
2. Union of India through its General Manager, North Western Railway, Hasanpura, Jaipur.
3. Divisional Railway Manager, North Western Railway, Hasanpura, Jaipur.

.....RESPONDENTS

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(By Advocate: -----)

ORDER (ORAL)

The applicants have filed this OA u/s 19 of the Administrative Tribunal's Act, 1985, thereby praying for the following reliefs:-

- “(1) By an appropriate order the impugned notification Annexure A/1 as well Annexure A/2 may kindly be declared illegal and the respondents may be directed to conduct oral test for the selection on the post of MATS.
- (2) Any other relief to which the applicants are found entitled, in the facts and circumstances of the present case, may also be granted in favour of the applicants.
- (3) The original application may kindly be allowed with cost.

2. Brief facts of the case are that the applicants had entered the service as casual labour in the pay scale of Rs.260-400/- (RSRP). The applicants were made regular as Gangman Group 'D' w.e.f. 13.11.1984. In the year 2006, the Railway Administration conducted oral test for the selection on the post of Keyman and the applicants have been selected on the post of Keyman by way of oral test.

3. Learned counsel for the applicants submitted that vide order dated 21.10.2005, some persons had been appointed as Mates on the basis of oral test but now the respondents through notification dated 01.09.2009 (Annexure A/1) have decided for holding written test for the post of Mates and through notification dated 11.02.2010 (Annexure A/2), eligibility list has been issued wherein the name of the applicants had not been included.

4. I have heard the learned counsel for the applicants and have also perused the facts of the case. I find that respondents had not so far decided representation of the applicants. After perusal of the facts, it is considered necessary to direct the applicants to file self contained representation before the General Manager, North Western Railway, Jaipur, respondent no. 2, within 15 days from the date of receipt of a copy of this order. In case the representation is filed within the aforesaid period, in that eventuality the General Manager, North

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Western Railway, Jaipur should decide the representation of the applicants by passing a reasoned & speaking order within a period of two months from the date of receipt of a copy of the representation.

5. With these observations, the OA is disposed of at admission stage with no order as to costs.


(B.L. KHATRI)
MEMBER (A)

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